

OFFICE OF THE JUDGE-IN-CHARGE
ROUSE AVENUE COURT COMPLEX, NEW DELHI

ORDER

Shri Arvind Kumar, Ld. Special Judge (CBI), is hereby designated as Officer-In-Charge, Stationery Branch, Rouse Avenue Court Complex, New Delhi, in addition to the work already assigned, with immediate effect.

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed only through the undersigned.


(O.P. Saini)

Spl. Judge (PC-ACT) CBI/

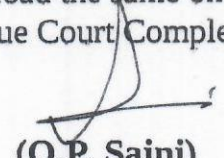
In-charge Rouse Avenue Court Complex
New Delhi

No. 98-114 /Committee/Rouse Avenue/NDD/2019

Dated : 23/02/2019

Copy forwarded for information to :

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The District & Sessions Judge, New Delhi District, PHC, New Delhi.
4. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
5. All the Members of the Committee.
6. The P.S. to the undersigned.
7. The APRO, Rouse Avenue, New Delhi.
8. Website Committee (Hindi & English), THC, with a request to upload the same on the website of the Courts.
9. The District System Administrator, NDD to upload the same on the website.
10. The Branch Incharge/Care Taker, Rouse Avenue Court Complex, New Delhi.


(O.P. Saini)

Spl. Judge (PC-ACT) CBI/

Incharge Rouse Avenue Court Complex
New Delhi